

HIGH COURT

Format for Annual Compilation of Data:

Annexure - III

Cases Instituted and Disposed in the year, 2018.

| Name of the Court | Cases brought forwarded from the previous year (Nos.) (Civil/Criminal) | | | Freshly instituted cases (Nos.) (Civil/Criminal) | | | Disposed of cases (Nos.) (Civil/Criminal) | | | Pending cases (Nos.) | | |
|----------------------|--|------|-------------|--|------|-------------|---|------|-------------|----------------------|------|------------|
| | Civil | CrI. | Civ. + CrI. | civil | CrI. | Civ. + CrI. | Civil | CrI. | Civ. + CrI. | Civil | CrI. | Civ. +CrI. |
| High Court Of Sikkim | 150 | 60 | 210 | 122 | 70 | 192 | 98 | 52 | 150 | 174 | 78 | 252 |

Status of cases in terms of pendency (As on 31.12.2018)

| Year | Civil Cases Pending For | | | | Criminal cases Pending For | | | |
|------|-------------------------|--------------------------------|------------------|------------------|----------------------------|--------------------------------|------------------|------------------|
| | Up to 1 year | More than 1 & less than 2 yrs. | More than 2 yrs. | More than 5 yrs. | Up to 1 yr. | More than 1 & less than 2 yrs. | More than 2 yrs. | More than 5 Yrs. |
| 2018 | 84 | 56 | 24 | 10 | 49 | 22 | 07 | -- |



Bifurcation of Pending Cases (As on 31st December)

| Civil | | Criminal | | (Civ. +Crl.) | (Civ. +Crl.) |
|---------------------------------|---------------------------------------|---------------------------------|--|---------------------------------|---------------------------------------|
| Ready (complete) Matters. | Not Ready (Incomplete) Matters. | Ready (Complete) Matters. | Not Ready (In complete) Matters. | Ready (Complete) Matters. | Not Ready (Incomplete) Matters. |
| 68 | 106 | 53 | 21 | 123 | 129 |

Strength of Judges (As on 31st December)

| Sanctioned Strength | Working Strength | Vacancy |
|---------------------|------------------|---------|
| 03 | 03 | 00 |

